

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYASABHA  
UNSTARRED QUESTION NO. 1644  
TO BE ANSWERED ON DECEMBER 18, 2023**

**\$400-MILLION ASIAN DEVELOPMENT BANK (ADB), "POLICY-BASED LOAN"**

**NO. 1644. SHRI SURENDRA SINGH NAGAR:  
SHRI BRIJ LAL:  
DR. SIKANDER KUMAR:  
SHRI KAILASH SONI:  
SHRI RAMBHAI HARJIBHAI MOKARIYA:  
SHRI RAKESH SINHA:  
SHRI RAJEEV SHUKLA:  
DR. K. LAXMAN:  
SHRI DEEPAK PRAKASH:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the details of the \$400-million "policy-based loan" extended by the Asian Development Bank (ADB) to the Indian Government;
- (b) the purpose of this loan and the manner in which the same will be utilized;
- (c) whether Government has prepared a roadmap for the utilisation of the funds across various sectors and projects specifically; and
- (d) if so, the details of the projects and the timelines thereof?

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) to (d): A \$400 million policy-based loan (PBL) has been extended by Asian Development Banks (ADB) under subprogram 2 of the Sustainable Urban Development and Service Delivery Program to support implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U). The amount is to be provided through annual budgetary allocation to Ministry of Housing and Urban Affairs for PMAY-U scheme.

Under PMAY-U, all weather pucca houses with basic civic amenities are provided to eligible urban families/households. Under the scheme, 30,439 projects have been sanctioned for construction of 118.63 lakh houses. Sanctioned houses involve an investment of ₹ 8.11 lakh crore with committed central assistance of ₹ 2.00 lakh crore.

Of the sanctioned houses, a total of 113.42 lakh houses have been grounded for construction; of which 78.27 lakh houses have completed/ delivered to beneficiaries. Central assistance of ₹ 1.54 lakh crore has so far been released for construction of houses under the scheme.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024 (except Credit Linked Subsidy Scheme vertical) to release balance central assistance and complete all the sanctioned houses without changing the funding pattern and implementation methodology.

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